

OBC IAS/IPS/IFS

3796. SHRI HARIN PATHAK : Will the PRIME MINISTER be pleased to state :

(a) the number of candidates belonging to backward and most backward classes who got top position in IPS/IAS/IFS during this year;

(b) if so, the names of the States to which these candidates belong to; and

(c) their number from each State/Union Territory?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (c). On the basis of CSE-95, there are 27 other backward classes candidates who rank above the last General Candidate recommended in the list and have qualified without availing themselves of any of the concessions/relaxations admissible to other backward classes. Further, of these 27 candidates, seven belong to Bihar, four to Tamil Nadu, four to Uttar Pradesh, three to Rajasthan, three to Karnataka, one to Madhya Pradesh, one to Andhra Pradesh, one to Kerala, one of Haryana, one to Orissa and one to Delhi.

Separate Constitutions

3797. SHRI RADHA MOHAN SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the States of the Union of India do not have their separate constitutions nor is there any provision for dual citizenship;

(b) if so, whether the Chief Minister of Jammu and Kashmir and his Cabinet colleagues swore in the name of the State Constitution while taking oath of office last month; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) Yes, Sir, with the exception that the State of Jammu and Kashmir has a separate State Constitution.

(b) and (c). As per article 40 of the Constitution of Jammu and Kashmir, before a Minister enters upon his office, the Governor or in his absence, any person authorised by him, shall administer to the Minister the oaths of office and of secrecy, according to the form set out for the purpose in the Fifth Schedule of the State Constitution, the relevant portion of which is as follows :

"I do swear in the name of God that I will bear true faith and allegiance to the

Constitution of the State as by law established, that I will faithfully uphold the sovereignty and integrity of India, and that I will faithfully and conscientiously discharge the duty upon which I am about to enter..."

[Translation]

Documentaries on Rural Development Programme

3798. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the arrangements made for the production of documentary films for creating awareness regarding rural development programmes;

(b) the proposals received during the last one year alongwith the number of proposals cleared and the number of documentary films produced;

(c) the proposals and scripts lying pending with the Doordarshan for the last five months alongwith the reasons for delay in the production of documentary films; and

(d) the steps to be taken for immediate production and screening of the documentary films by removing the hindrances?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) The Ministry of Rural Areas and Employment had undertaken the production of documentaries and spots for creating awareness on rural development programmes through the Ministry of Information and Broadcasting during the year 1995-96. Necessary funds for this purpose were provided by this Ministry to the Directorate General of Doordarshan. The Screening Committee comprising of officials from the Ministry of Rural Areas and Employment and Doordarshan screened the proposals received from outside producers and cleared the suitable proposals at Delhi for national telecast for the production of programmes which were again pre-viewed after production and cleared for National telecast.

(b) It has been reported by Doordarshan that the number of proposals received by them in 1995-96 from outside producers at national level including through the Ministry of Rural Areas and Employment was about 800 and 68 proposals were cleared at national level. The total number of programmes produced was 147 with 56 dubbing by producers.

(c) and (d). The proposals and scripts are pending with Doordarshan because of non-availability of funds.